F.No. 27(1)/Vigilance week/CESTAT/Admn-22 CUSTOMS EXCISE AND SERVICE TAX APPELLATE TRIBUNAL West Block No.2, R.K. Puram, New Delhi – 110066

Date: 22.10.2024

CIRCULAR

Oath will be taken as part of Vigilance Awareness week 2024 on 28.10.2024 at the following venues:

- 1. Integrity Pledge for the Citizens in Annexure A- Court Nos. 1, 2 and 3. The respective Court Master will read out the Oath in English to the attendees in the each court halls at 10:25 am.
- 2. Intergrity Pledge for Organisation in Annexure B for the registry Staff- Mr. Mukesh Gupta, Deputy Registrar will read out the Oath in Hindi at Customs Registry at 11 am.
- 3. Intergity Pledge for organisation in Annexure B for Administration/Care Taking/Computer/Accounts Sections Mr. S.K. Tiwari, Deputy Registrar will read out the Oath in Hindi at Admn Section at 11 am.

By order,

(Mukesh Gupta) Deputy Registrar

Encls 1. Annexure A (Hindi version also)

2. Annexure B (Hindi version also)

Copy to:

- 01 SPS to Hon'ble President, CESTAT, New Delhi
- 02 Hon'ble Members, CESTAT, All Benches
- 03 PA to Registrar, CESTAT, New Delhi
- 04 Bar Association, CESTAT, New Delhi
- 05 Office of Chief Commissioner(AR), CESTAT, New Delhi
- 06 Deputy/Assistant Registrar, CESTAT, New Delhi
- 07 Deputy/Assistant Registrar, CESTAT, All benches. (with request to follow similarly in their respective benches).
- 08 Court Master, CESTAT, New Delhi
- 09 Office Copy/Website



Integrity Pledge for Citizens

I believe that corruption has been one of the major obstacles to economic, political and social progress of our country. I believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

I realise that every citizen should be vigilant and commit to highest standards of honesty and integrity at all times and support the fight against corruption.

I, therefore, pledge:

- To follow probity and rule of law in all walks of life;
- To neither take nor offer bribe;
- To perform all tasks in an honest and transparent manner;
- To act in public interest;
- To lead by example exhibiting integrity in personal behaviour;
- To report any incident of corruption to the appropriate agency.



Integrity Pledge for Organisations

We believe that corruption has been one of the major obstacles to economic, political and social progress of our country. We believe that all stakeholders such as Government, citizens and private sector need to work together to eradicate corruption.

We acknowledge our responsibility to lead by example and the need to put in place safeguards, integrity frameworks and code of ethics to ensure that we are not part of any corrupt practice and we tackle instances of corruption with utmost strictness.

We realize that as an Organisation, we need to lead from the front in eradicating corruption and in maintaining highest standards of integrity, transparency and good governance in all aspects of our operations.

We, therefore, pledge that:

- We shall promote ethical business practices and foster a culture of honesty and integrity;
- We shall not offer or accept bribes;
- We commit to good corporate governance based on transparency, accountability and fairness;
- We shall adhere to relevant laws, rules and compliance mechanisms in the conduct of business:
- We shall adopt a code of ethics for all our employees;
- We shall sensitise our employees of laws, regulations, etc. relevant to their work for honest discharge of their duties;
- We shall provide grievance redressal and Whistle Blower mechanism for reporting grievances and fraudulent activities;
- We shall protect the rights and interests of stakeholders and the society at large.



सत्यनिष्ठा प्रतिज्ञा

मेरा विश्वास है कि हमारे देश की आर्थिक, राजनीतिक तथा सामाजिक प्रगति में भ्रष्टाचार एक बड़ी बाधा है । मेरा विश्वास है कि भ्रष्टाचार का उन्मूलन करने के लिए सभी संबंधित पक्षों जैसे सरकार, नागरिकों तथा निजी क्षेत्र को एक साथ मिल कर कार्य करने की आवश्यकता है ।

मेरा मानना है कि प्रत्येक नागरिक को सतर्क होना चाहिए तथा उसे सदैव ईमानदारी तथा सत्यनिष्ठा के उच्चतम मानकों के प्रति वचनबद्ध होना चाहिए तथा भ्रष्टाचार के विरूद्ध संघर्ष में साथ देना चाहिए ।

अतः, मैं प्रतिज्ञा करता हूँ कि :-

- जीवन के सभी क्षेत्रों में ईमानदारी तथा कानून के नियमों का पालन करूँगा ;
- ना तो रिश्वत लूँगा और ना ही रिश्वत दूँगा ;
- सभी कार्य ईमानदारी तथा पारदर्शी रीति से करूँगा ;
- जनहित में कार्य करूँगा ;
- अपने निजी आचरण में ईमानदारी दिखाकर उदाहरण प्रस्तुत करूँगा ;
- भ्रष्टाचार की किसी भी घटना की रिपोर्ट उचित एजेन्सी को दूँगा ।



संगठनों के लिए सत्यनिष्ठा प्रतिज्ञा

हमारा विश्वास है कि हमारे देश की आर्थिक, राजनीतिक तथा सामाजिक प्रगति में भ्रष्टाचार एक बड़ी बाधा है । हमारा विश्वास है कि भ्रष्टाचार का उन्मूलन करने के लिए सभी संबंधित पक्षों जैसे सरकार, नागरिकों तथा निजी क्षेत्र को एक साथ मिल कर कार्य करने की आवश्यकता है ।

इस दिशा में स्वयं को एक उदाहरण के रूप में प्रस्तुत करने तथा रक्षोपाय, सत्यनिष्ठा ढांचा तथा नीति-संहिता स्थापित करने के अपने उत्तरदायित्व को हम स्वीकार करते हैं ताकि यह सुनिश्चित हो सके कि हम किसी भी भ्रष्ट आचरण का हिस्सा नहीं हैं तथा भ्रष्टाचार के दृष्टांतों पर हम अत्यधिक सख्ती से कार्रवाई करते हैं।

हम मानते हैं कि भ्रष्टाचार उन्मूलन करने में तथा अपने कार्यों के सभी पहलुओं में सत्यनिष्ठा, पारदर्शिता तथा सुशासन के उच्चतम मानक बनाए रखने के लिए, एक संगठन होने के नाते हमें सामने से नेतृत्व करना होगा ।

अत:, हम प्रतिज्ञा करते हैं कि :-

- हम नीतिपरक कार्य पद्धतियों को बढ़ावा देंगे तथा ईमानदारी और सत्यनिष्ठा की संस्कृति को प्रोत्साहन देंगे ;
- हम ना तो रिश्वत देंगे और ना ही रिश्वत लेंगे;
- हम पारदर्शिता, जिम्मेवारी तथा निष्पक्षता पर आधारित निगमित सुशासन की प्रतिज्ञा करते हैं;
- हम कार्यों के संचालन में संबद्ध कानूनों, नियमाविलयों तथा अनुपालन प्रक्रियाओं का पालन करेंगे :
- हम अपने सभी कर्मचारियों के लिए एक नीति-संहिता अपनाएंगे;
- हम अपने कर्मचारियों को उनके कर्तव्यों के ईमानदार निष्पादन के लिए, उनके कार्य से संबद्ध नियमों, विनियमों आदि के बारे में सुग्राही बनाएंगे;
- हम समस्याओं तथा कपटपूर्ण कार्यकलापों की सूचना देने के लिए समस्या समाधान तथा पर्दाफाश तंत्र का प्रबंध करेंगे :
- हम संबंधित पक्षों एवं समाज के अधिकारों तथा हितों का संरक्षण करेंगे ।